

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 29/59/2014
CA. NO.

CORAM:


PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2017

NAME OF THE COMPANY: M/s. Kamal Corporation Pvt. Ltd. & Ors. Vs. M/s Vavasi Telegence Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Palekh Agant	Adv.	Relator	

ORDER

The matter had been passed over earlier also. As the Ld. counsel is still not available, matter cannot be passed over again.

To come up on 07.07.2017.


[S.K. MOHAPATRA]
MEMER [T]


[INA MALHOTRA]
MEMBER [JUDICIAL]